

Statement - II**B. Names of the States to which Vaccines and Medicines have been Distributed**

- (i) Vaccines, Iron & Folic Acid tablets (large and small) and Oral Rehydration Salt packets have been supplied to all States and UTs.

(ii)

Year	States and UTs which received Supply of Drugs Kits	Supply of
	Drug Kit A	Drug Kit B
1993-94	Andhra Pradesh, Assam, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Delhi, Goa	Andhra Pradesh, Assam, Bihar, Karnataka, Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal
1994-95	Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Delhi, Nagaland, Sikkim, Meghalaya.	Not procured

[English]

CEMENT PLANTS

***219. Dr. Ramesh Chand Tomar :**
Shri Amar Pal Singh :

Will the **Minister of Industry** be pleased to state :

- (a) the annual rate of expansion of installed capacity of cement plants in the country since 1991;
- (b) whether the expansion has been as per the targets;
- (c) if so, the details thereof; and
- (d) if not, the action taken or proposed to be taken by the Government in this regard?

The Minister of Industry (Shri K. Karunakaran) : (a) to (d) The details of year-wise installed capacity of cement industry and growth rate from 1990-91 to 1994-95 are given below :

Year	Installed Capacity (in million tonnes)	Growth Rate (Percentage)
1990-91	64	—
1991-92	66	3.13
1992-93	68	3.03
1993-94	73	7.58
1994-95	82	12.33

No specific target of installed capacity for cement has been fixed by the Government. The capacity expansion has been adequate to meet domestic demand and some cement is also being exported.

[Translation]

COMPENSATION LAND ACQUIRED

***220. Shri Prem Chand Ram :**
Shri Surya Narayan Yadav :

Will the **Prime Minister** be pleased to state :

(a) whether payment of compensation has not been made to claimants so far for the land acquired by Air Force 15 years ago;

(b) if so, the names of places where this land has been acquired;

(c) whether land was also acquired in Kanpur District of Uttar Pradesh to construct a stadium;

(d) if so, the time by which payment of compensation is likely to be made to the claimants; and

(e) the details in this regard ?

The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) : (a) There is no such case where compensation has been withheld.

(b) Does not arise.

(c) to (e) While constructing the boundary wall for the Air Force Station, Kanpur, it was discovered that certain private lands had been erroneously occupied by the IAF. Based on a settlement reached with these land owners and on the recommendations of the Air Hqrs. a Govt. sanction was issued on 23rd May, 1984 for exchange of an equal extent of Air Force lands for the private lands erroneously occupied. Thus, no compensation is required to be paid in this case.

[English]

GULF TOURISM

1584. Shri Gopinath Gajapathi : Will the **Minister of Civil Aviation and Tourism** be pleased to state :